

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 774/2015
CA NO.

CORAM:


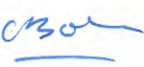
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017


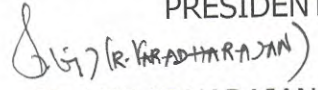
NAME OF THE COMPANY: P.R. Kumar Corporate Services Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391(2)&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RASEEV K GOEL	Advocate	Petitioners	
2.	Chitana Kaudpal	Company Prosecutor	o/o official Liquidator	chetan
3.	C. Balooni	Company Prosecutor	for RD (NR)	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)